

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :07-01-2020

Date : 07.01.2020										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C. Type	Judge / Court Name	C.C. Applied For	Other Documentation	Dealing Section	Seat
1	1169/2020	07.01.2020	FAO-871/2019	S. K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-01-03			(Seat No -)
2	1170/2020	07.01.2020	WP (C) - 24678/2014	S. K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2019-12-19			(Seat No -)
3	1171/2020	07.01.2020	OTAPL - 9/2014	TAPAN KUMAR NAYAK	C.O.	COURT NO. 16	Order Dtd. 2020-01-02			(Seat No -)
4	1172/2020	07.01.2020	OTAPL - 9/2014	M/S.N.K.ROUT	C.O.	COURT NO. 16	Order Dtd. 2020-01-02			(Seat No -)
5	1173/2020	07.01.2020	OTAPL - 10/2014	TAPAN KUMAR NAYAK	C.O.	COURT NO. 16	Order Dtd. 2020-01-02			(Seat No -)
6	1174/2020	07.01.2020	SA-181/2000	ASHUTOSH MOHANTY	GENERAL		Order Dtd. 2012-03-22Judgement Dtd. 2012-03-22, Appeal memo, Decree ,		SECOND APPEAL	(Seat No - 2)
7	1175/2020	07.01.2020	OTAPL -	M/S.N.K.ROUT	C.O.	COURT	Order Dtd. 2020-01-02			(Seat No -)

	0		10/20 14			NO. 16				t No - 2)
8	1176 /202 0	07.01. 2020	WP (C) - 26361 /2019	N. RAO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-02			(S ea t No - 2)
9	1177 /202 0	07.01. 2020	WP (C) - 20846 /2019	P.K. JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 9)
1 0	1178 /202 0	07.01. 2020	WP (C) - 28077 /2019	P.K. BEHERA, ADV	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 9)
1 1	1179 /202 0	07.01. 2020	CMAPL - 1/202 0	S. RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 10 9)
1 2	1180 /202 0	07.01. 2020	WP (C) - 28087 /2019	P.K. BEHERA, ADV	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 9)
1 3	1181 /202 0	07.01. 2020	WP (C) - 28092 /2019	P.K. BEHERA, ADV	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 9)
1 4	1182 /202 0	07.01. 2020	WP (C) - 28081 /2019	P.K. BEHERA, ADV	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2020-01-03			(S ea t No - 10

						T				9)
15	1183/2020	07.01.2020	WP (C) - 27857/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
16	1184/2020	07.01.2020	WP (C) - 28065/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
17	1185/2020	07.01.2020	WP (C) - 28058/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
18	1186/2020	07.01.2020	WP (C) - 28053/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
19	1187/2020	07.01.2020	WP (C) - 28044/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
20	1188/2020	07.01.2020	WP (C) - 27234/2019	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
21	1189/2020	07.01.2020	WP (C) - 28073/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
22	1190/2020	07.01.2020	ABLAP L-6560/	K.DAS	GENERAL		Order Dtd. 2018-06-26		CRMINAL MISC	(Seat

			2017						-2	No-10)
23	1191/2020	07.01.2020	WP (C) - 26915/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-10)
24	1192/2020	07.01.2020	ABLAP L-6591/2017	K.DAS	GENERAL		Order Dtd. 2017-05-15		CRIMINAL MISC -2	(Seat No-10)
25	1193/2020	07.01.2020	WP (C) - 27475/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-10)
26	1194/2020	07.01.2020	WP (C) - 28321/2019	S. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-10)
27	1195/2020	07.01.2020	WP (C) - 27783/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-10)
28	1196/2020	07.01.2020	WP (C) - 8391/2017	K.DAS	GENERAL		Order Dtd. 2017-08-29		WRIT BRANCH-4	(Seat No-38)
29	1197/2020	07.01.2020	WP (C) - 27784/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-38)

30	1198/2020	07.01.2020	ABLAP L-6647/2017	K.DAS	GENERAL		Order Dtd. 2018-06-25		CRIMINAL MISC-3	(Seat No - 3)
31	1199/2020	07.01.2020	WP (C) - 27788/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 3)
32	1200/2020	07.01.2020	WP (C) - 27789/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 3)
33	1201/2020	07.01.2020	WP (C) - 27791/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 3)
34	1202/2020	07.01.2020	WP (C) - 27796/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 3)
35	1203/2020	07.01.2020	WP (C) - 25549/2019	R. K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Seat No - 3)
36	1204/2020	07.01.2020	WP (C) - 27855/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 3)
37	1205/2020	07.01.2020	WP (C) - 10713/2003	M. N. MOHANTY	C.O.	CHIEF JUSTICE'S	Order Dtd. 2020-01-02		WRIT BRANCH-6	(Seat No - )

						COURT				26)
38	1206/2020	07.01.2020	WP (C) - 27797/2019	P.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 26)
39	1207/2020	07.01.2020	WP (C) - 10713/2003	S. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH-6	(Seat No - 26)
40	1208/2020	07.01.2020	WP (C) - 28408/2019	L.D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 26)
41	1209/2020	07.01.2020	WP (C) - 28410/2019	L.D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 26)
42	1210/2020	07.01.2020	WP (C) - 28411/2019	L.D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 26)
43	1211/2020	07.01.2020	BLAPL - 9711/2019	M. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 26)
44	1212/2020	07.01.2020	WP (C) - 28412/2019	L.D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 26)
45	1213/2020	07.01.2020	BLAPL -	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT	Order Dtd. 2020-01-06			(Seat

	0		9717/ 2019			NO. 23				t No - 26 )
4 6	1214 /202 0	07.01. 2020	WP (C) - 28407 /2019	L.D. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 26 )
4 7	1215 /202 0	07.01. 2020	WP (C) - 28420 /2019	R.C. MUDULI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 26 )
4 8	1216 /202 0	07.01. 2020	WP (C) - 28416 /2019	L.D. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 26 )
4 9	1217 /202 0	07.01. 2020	WP (C) - 25587 /2019	ASHOK KUMAR RANA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
5 0	1218 /202 0	07.01. 2020	WP (C) - 28417 /2019	R.C. MUDULI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 9)
5 1	1219 /202 0	07.01. 2020	WP (C) - 13230 /2003	B.N. SHADANGI	C.O .	COUR T NO. 16	Order Dtd. 2020-01-02			(S ea t No - 10 9)
5 2	1220 /202 0	07.01. 2020	WP (C) - 28415 /2019	L.D. SAHU	C.O .	CHIE F JUST ICE' S	Order Dtd. 2020-01-03			(S ea t No - 10 9)

						COURT				109)
53	1221/2020	07.01.2020	WP (C) - 28516/2019	T. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
54	1222/2020	07.01.2020	WP (C) - 144/2020	P.L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 109)
55	1223/2020	07.01.2020	WP (C) - 26414/2019	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 109)
56	1224/2020	07.01.2020	WP (C) - 17596/2015	G.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2020-01-06		WRIT BRANCH-5	(Seat No - 20)
57	1225/2020	07.01.2020	CRLMP - 1753/2019	P. NAIK	C.O.	COURT NO. 17	Order Dtd. 2020-01-06			(Seat No - 20)
58	1226/2020	07.01.2020	CRLMP - 5/2020	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 20)
59	1227/2020	07.01.2020	WP (C) - 23093/2019	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-01-06			(Seat No - 20)
60	1228/2020	07.01.2020	WP (C) -	S.K. DASH	C.O.	COURT	Order Dtd. 2020-01-06			(Seat



	0		23093 /2019			NO. 9				t No - 20 )
6 1	1229 /202 0	07.01. 2020	WP (C) - 28495 /2019	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 20 )
6 2	1230 /202 0	07.01. 2020	WP (C) - 27896 /2019	P. K. JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 20 )
6 3	1231 /202 0	07.01. 2020	WP (C) - 26926 /2019	ASHUTOSH MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 20 )
6 4	1232 /202 0	07.01. 2020	WP (C) - 18262 /2019	N.K. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2020-01-06			(S ea t No - 20 )
6 5	1233 /202 0	07.01. 2020	WP (C) - 27900 /2019	S. R. PANI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 11 6)
6 6	1234 /202 0	07.01. 2020	ARBP- 4/201 5	K.M. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019-12-20			(S ea t No - 11 6)
6 7	1235 /202 0	07.01. 2020	WP (C) - 25799 /2019	PRAKASH	C.O .	CHIE F JUST ICE' S	Order Dtd. 2020-01-02			(S ea t No -

						COURT				116)
68	1236/2020	07.01.2020	WP (C) - 28477/2019	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 116)
69	1237/2020	07.01.2020	WP (C) - 27171/2019	R. K. PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
70	1238/2020	07.01.2020	WP (C) - 28489/2019	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 116)
71	1239/2020	07.01.2020	ARBP-4/2015	S.K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No - 116)
72	1240/2020	07.01.2020	WP (C) - 27177/2019	M/S.RABINDRA KU.PATNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
73	1241/2020	07.01.2020	WP (C) - 28491/2019	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 116)
74	1242/2020	07.01.2020	BLAPL - 10467/2019	B. R. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 116)
75	1243/2020	07.01.2020	WP (C) -	M/S.MOHENDRA KUMAR MOHAPATRO	C.O.	COURT	Order Dtd. 2020-01-06			(Seat

	0		28175 /2019			NO. 3 OLD				t No - 11 6)
7 6	1244 /202 0	07.01. 2020	WP (C) - 27187 /2019	A. K. BHUYAN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
7 7	1245 /202 0	07.01. 2020	WP (C) - 28473 /2019	M.K. DASH, ADV	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
7 8	1246 /202 0	07.01. 2020	WP (C) - 17000 /2019	M/S.S.K.PADHI	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06			(S ea t No - 11 6)
7 9	1247 /202 0	07.01. 2020	WP (C) - 28591 /2019	M.R.ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
8 0	1248 /202 0	07.01. 2020	CMP- 1454/ 2019	P.K. BARIK	C.O .	COUR T NO. 24	Order Dtd. 2020-01-06			(S ea t No - 11 6)
8 1	1249 /202 0	07.01. 2020	OJC- 14990 /1996	N.K. ROUT	C.O .	COUR T NO. 24	Order Dtd. 2020-01-03			(S ea t No - 11 6)
8 2	1250 /202 0	07.01. 2020	BLAPL - 10405 /2019	SARAT DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 11



			/2019			ICE'S COURT			No-116)
91	1259/2020	07.01.2020	WP (C) - 26802/2019	N. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		(Seat No-116)
92	1260/2020	07.01.2020	WP (C) - 27516/2019	H.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)
93	1261/2020	07.01.2020	WP (C) - 27233/2019	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)
94	1262/2020	07.01.2020	WP (C) - 26941/2019	N . RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)
95	1263/2020	07.01.2020	WP (C) - 27895/2019	S.R. PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03	WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
96	1264/2020	07.01.2020	WP (C) - 27515/2019	H.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)
97	1265/2020	07.01.2020	WP (C) - 27512/2019	H.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)

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98	1266/2020	07.01.2020	WP (C) - 27313/2019	M/S.GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
99	1267/2020	07.01.2020	WP (C) - 27889/2019	P.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
100	1268/2020	07.01.2020	WP (C) - 27310/2019	M/S.GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
101	1269/2020	07.01.2020	WP (C) - 28597/2019	M.R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
102	1270/2020	07.01.2020	WP (C) - 27886/2019	P.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
103	1271/2020	07.01.2020	WP (C) - 28518/2019	T. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
104	1272/2020	07.01.2020	WP (C) - 27884/2019	P.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
105	1273/2020	07.01.2020	WP (C) - 28520	T. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)

			/2019			ICE'S COURT			No-116)
106	1274 /2020	07.01. 2020	WP (C) - 26360 /2019	N. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		(Seat No-116)
107	1275 /2020	07.01. 2020	WP (C) - 27874 /2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)
108	1276 /2020	07.01. 2020	WP (C) - 27316 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)
109	1277 /2020	07.01. 2020	WP (C) - 26805 /2019	N. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		(Seat No-116)
110	1278 /2020	07.01. 2020	WP (C) - 27873 /2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)
111	1279 /2020	07.01. 2020	WP (C) - 27319 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)
112	1280 /2020	07.01. 2020	WP (C) - 28225 /2019	SUMANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No-116)

1 1 3	1281 /202 0	07.01. 2020	WP (C) - 27867 /2019	P.K. JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 1 4	1282 /202 0	07.01. 2020	WP (C) - 27289 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 1 5	1283 /202 0	07.01. 2020	WP (C) - 28206 /2019	SARAT DASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 1 6	1284 /202 0	07.01. 2020	WP (C) - 27860 /2019	SUMANTA DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 1 7	1285 /202 0	07.01. 2020	WP (C) - 27282 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 1 8	1286 /202 0	07.01. 2020	WP (C) - 28617 /2019	TAPAN SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 1 9	1287 /202 0	07.01. 2020	WP (C) - 28204 /2019	SARAT DASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 2 0	1288 /202 0	07.01. 2020	WP (C) - 27294 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O .	CHIE F JUST ICE'	Order Dtd. 2020-01-03			(S ea t No



						S COUR T				- 11 6)
1 2 1	1289 /202 0	07.01. 2020	WP (C) - 28204 /2019	S. K. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 2 2	1290 /202 0	07.01. 2020	WP (C) - 28616 /2019	TAPAN SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 2 3	1291 /202 0	07.01. 2020	WP (C) - 27291 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 2 4	1292 /202 0	07.01. 2020	WP (C) - 28122 /2019	P. K. MALLICK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 2 5	1293 /202 0	07.01. 2020	WP (C) - 21772 /2016	M. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 2 6	1294 /202 0	07.01. 2020	WP (C) - 28613 /2019	TAPAN SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 2 7	1295 /202 0	07.01. 2020	WP (C) - 27167 /2019	M/S.RABINDRA KU.PATNAIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1	1296	07.01.	WP (C)	PRAKASH	C.O	CHIE	Order Dtd.			(S

28	/2020	2020	- 28113 /2019		.	F JUST ICE' S COUR T	2020-01-03			ea t No - 11 6)
129	1297 /2020	07.01. 2020	WP (C) - 28603 /2019	M.R. ROUTRAY	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
130	1298 /2020	07.01. 2020	WP (C) - 27396 /2019	N.MALLICK	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
131	1299 /2020	07.01. 2020	WP (C) - 28111 /2019	PRAKASH	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
132	1300 /2020	07.01. 2020	WP (C) - 27303 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
133	1301 /2020	07.01. 2020	WP (C) - 28601 /2019	M.K. SAHOO	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
134	1302 /2020	07.01. 2020	WP (C) - 27308 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
135	1303 /2020	07.01. 2020	WP (C) - 28108 /2019	PRAKASH	C.O. .	CHIE F JUST ICE' S	Order Dtd. 2020-01-03			(S ea t No -

						COURT				116)
136	1304/2020	07.01.2020	WP (C) - 28598/2019	M.R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
137	1305/2020	07.01.2020	WP (C) - 27305/2019	M/S.GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
138	1306/2020	07.01.2020	WP (C) - 28099/2019	G. JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
139	1307/2020	07.01.2020	WP (C) - 26918/2019	P.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
140	1308/2020	07.01.2020	WP (C) - 27912/2019	P. K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
141	1309/2020	07.01.2020	WP (C) - 26922/2019	P.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
142	1310/2020	07.01.2020	WP (C) - 27915/2019	D. K. NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
144	1311/2020	07.01.2020	BLAPL -	M.K. MOHANTY	C.O.	COURT	Order Dtd. 2020-01-06			(Seat

3	0		10447 /2019			NO. 23				t No - 11 6)
1 4 4	1312 /202 0	07.01. 2020	WP (C) - 28584 /2019	M.R. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 4 5	1313 /202 0	07.01. 2020	WP (C) - 27923 /2019	M. R. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 4 6	1314 /202 0	07.01. 2020	BLAPL - 10455 /2019	G. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 11 6)
1 4 7	1315 /202 0	07.01. 2020	WP (C) - 28583 /2019	M.R. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 4 8	1316 /202 0	07.01. 2020	WP (C) - 27925 /2019	D. K. NAIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 11 6)
1 4 9	1317 /202 0	07.01. 2020	BLAPL - 10444 /2019	S. BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 11 6)
1 5 0	1318 /202 0	07.01. 2020	WP (C) - 28523 /2019	TAPAN SWAIN	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2020-01-03			(S ea t No - 11

						T				6)
151	1319/2020	07.01.2020	WP (C) - 27928/2019	M. R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
152	1320/2020	07.01.2020	WP (C) - 27930/2019	D. K. NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
153	1321/2020	07.01.2020	WP (C) - 27851/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
154	1322/2020	07.01.2020	BLAPL - 10408/2019	B.N. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 116)
155	1323/2020	07.01.2020	WP (C) - 28239/2019	SUMANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
156	1324/2020	07.01.2020	BLAPL - 10406/2019	B.N. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 116)
157	1325/2020	07.01.2020	WP (C) - 28667/2019	JAYADEV BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 116)
158	1326/2020	07.01.2020	WP (C) - 28235	SUMANTA DAS	C.O.	CHIEF JUST	Order Dtd. 2020-01-03			(Seat

			/2019			ICE' S COUR T				No - 11 6)
1 5 9	1327 /202 0	07.01. 2020	WP (C) - 28049 /2019	M. JATI	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
1 6 0	1328 /202 0	07.01. 2020	WP (C) - 28232 /2019	SUMANTA DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 2)
1 6 1	1329 /202 0	07.01. 2020	WP (C) - 28622 /2019	S.K. PARIDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 2)
1 6 2	1330 /202 0	07.01. 2020	WP (C) - 27767 /2019	C. R. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 2)
1 6 3	1331 /202 0	07.01. 2020	WP (C) - 28054 /2019	M. JATI	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
1 6 4	1332 /202 0	07.01. 2020	WP (C) - 28618 /2019	S.K. PARIDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 2)
1 6 5	1333 /202 0	07.01. 2020	WP (C) - 26809 /2019	N. RAO	C.O .	CHIE F JUST ICE' S	Order Dtd. 2020-01-02			(S ea t No -

						COURT				102)
166	1334/2020	07.01.2020	WP (C) - 28055/2019	M. JATI	C.O.	COURT NO. 3	Order Dtd. 2020-01-06		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
167	1335/2020	07.01.2020	WP (C) - 26812/2019	N. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02			(Seat No - 102)
168	1336/2020	07.01.2020	OTAPL - 11/2014	TAPAN KU NAYAK	C.O.	COURT NO. 16	Order Dtd. 2020-01-02			(Seat No - 102)
169	1337/2020	07.01.2020	BLAPL - 10404/2019	B.N. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 102)
170	1338/2020	07.01.2020	WP (C) - 27221/2019	N. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 102)
171	1339/2020	07.01.2020	BLAPL - 10403/2019	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 102)
172	1340/2020	07.01.2020	OTAPL - 11/2014	N.K. ROUT	C.O.	COURT NO. 16	Order Dtd. 2020-01-02			(Seat No - 102)
1	1341	07.01.	CRLRE	ABHIJIT DAS	C.O.	COURT	Order Dtd.			(S

73	/2020	2020	V-818/2019		.	T NO. 23	2020-01-06			eat No - 102)
174	1342/2020	07.01.2020	WP (C) - 6412/2018	G. JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-06		WRIT BRANCH-4	(Seat No - 27)
175	1343/2020	07.01.2020	WP (C) - 27992/2019	R. C. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 27)
176	1344/2020	07.01.2020	CRLRE V-879/2019	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 27)
177	1345/2020	07.01.2020	WP (C) - 27967/2019	M/S.RAMA KRISHNA BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 27)
178	1346/2020	07.01.2020	CRLRE V-612/2019	B. MOHAPATRA	C.O.	DR (J)	Order Dtd. 2020-01-06			(Seat No - 27)
179	1347/2020	07.01.2020	CRLRE V-784/2019	S.K. TRIPATHY	C.O.	DR (J)	Order Dtd. 2020-01-06			(Seat No - 27)
180	1348/2020	07.01.2020	CRLRE V-791/2019	D.R. PATRI	C.O.	DR (J)	Order Dtd. 2020-01-06			(Seat No -



											27)
181	1349/2020	07.01.2020	CRLA-971/2019	H. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2020-01-06				(Seat No - 27)
182	1350/2020	07.01.2020	BLAPL - 10468/2019	M.N. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-06				(Seat No - 27)
183	1351/2020	07.01.2020	BLAPL - 10461/2019	S.N. DASH	C.O.	COURT NO. 23	Order Dtd. 2020-01-06				(Seat No - 27)
184	1352/2020	07.01.2020	BLAPL - 10460/2019	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-06				(Seat No - 27)
185	1353/2020	07.01.2020	BLAPL - 10451/2019	S.N. DASH	C.O.	COURT NO. 23	Order Dtd. 2020-01-06				(Seat No - 27)
186	1354/2020	07.01.2020	WP (C) - 21729/2019	S.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-06			WRIT BRANCH-3	(Seat No - 14)
187	1355/2020	07.01.2020	BLAPL - 10450/2019	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-01-06				(Seat No - 14)
188	1356/2020	07.01.2020	WP (C) -	K.P. MOHANTY	C.O.	COURT	Order Dtd. 2020-01-06				(Seat

8	0		9030/ 2017			NO. 24				t No - 14 )
1 8 9	1357 /202 0	07.01. 2020	BLAPL - 10437 /2019	B.P. TANGA	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 14 )
1 9 0	1358 /202 0	07.01. 2020	WP (C) - 26273 /2019	H . JENA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 14 )
1 9 1	1359 /202 0	07.01. 2020	BLAPL - 8628/ 2019	A.K.SAHOO , M/S.SUSANTA.K.BARAL,D.M ISHRA,S.KANHAR,G.KHILAR	GEN ERA L		Order Dtd. 2020-01-03			(S ea t No - 14 )
1 9 2	1360 /202 0	07.01. 2020	CRLMC - 3157/ 2019	M.K. PADHAN	C.O .	COUR T NO. 1	Order Dtd. 2020-01-02			(S ea t No - 14 )
1 9 3	1361 /202 0	07.01. 2020	ABLAP L- 7960/ 2019	P.K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2020-01-03			(S ea t No - 14 )
1 9 4	1362 /202 0	07.01. 2020	BLAPL - 9771/ 2019	A.PATTANAIAK	C.O .	COUR T NO. 2	Order Dtd. 2020-01-06			(S ea t No - 14 )
1 9 5	1363 /202 0	07.01. 2020	BLAPL - 10428 /2019	SUBRATA PANDA	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 14 )

										)
196	1364/2020	07.01.2020	BLAPL-9525/2019	M/S MAHES DAS	C.O.	COURT NO. 2	Order Dtd. 2020-01-06			(Seat No - 14)
197	1365/2020	07.01.2020	ABLAPL-10423/2019	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2020-01-06		CRIMINAL MISC-2	(Seat No - 16)
198	1366/2020	07.01.2020	BLAPL-9536/2019	P.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2020-01-06			(Seat No - 16)
199	1367/2020	07.01.2020	BLAPL-10418/2019	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 16)
200	1368/2020	07.01.2020	WP(C)-18848/2016	R.C.MALLICK	C.O.	COURT NO. 8	Order Dtd. 2019-12-19		WRIT BRANCH-2	(Seat No - 45)
201	1369/2020	07.01.2020	CRLMC-3161/2019	R.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Seat No - 45)
202	1370/2020	07.01.2020	BLAPL-10414/2019	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 45)
203	1371/2020	07.01.2020	ABLAPL-16674	S.K. TRIPATHY	C.O.	COURT NO.	Order Dtd. 2020-01-03			(Seat No - 45)

			/2019			1				No-45)
204	1372/2020	07.01.2020	ABLAP L-17136/2019	S. ROUT	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Seat No-45)
205	1373/2020	07.01.2020	WP (C) -27843/2019	S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-45)
206	1374/2020	07.01.2020	ABLAP L-15828/2019	SATYABRATA DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Seat No-45)
207	1375/2020	07.01.2020	WP (C) -27848/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-45)
208	1376/2020	07.01.2020	ABLAP L-15857/2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-03	CRMINAL MISC -2		(Seat No-10)
209	1377/2020	07.01.2020	WP (C) -27846/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-10)
210	1378/2020	07.01.2020	WP (C) -27965/2019	M/S.RAMA KRISHNA BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-10)

2 1 1	1379 /202 0	07.01. 2020	WP (C) - 27844 /2019	P.K. JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 )
2 1 2	1380 /202 0	07.01. 2020	WP (C) - 27964 /2019	M/S.RAMA KRISHNA BISOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 )
2 1 3	1381 /202 0	07.01. 2020	WP (C) - 27962 /2019	M/S.RAMAKRISHNA BISOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 )
2 1 4	1382 /202 0	07.01. 2020	WP (C) - 27824 /2019	RITA SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 )
2 1 5	1383 /202 0	07.01. 2020	WP (C) - 27952 /2019	TAPAN SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 )
2 1 6	1384 /202 0	07.01. 2020	WP (C) - 27951 /2019	TAPAN SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 )
2 1 7	1385 /202 0	07.01. 2020	WP (C) - 2267/ 2010	G. SUNDARA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 )
2 1 8	1386 /202 0	07.01. 2020	ABLAP L- 15873 /2019	NIRANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-01-03			(S ea t No

										-10)
219	1387/2020	07.01.2020	CONTC - 1270/2015	R.K. BEHERA, ADV	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		CONT EMPT	(Seat No - 5)
220	1388/2020	07.01.2020	ABLAP L- 16417/2019	P.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Seat No - 5)
221	1389/2020	07.01.2020	ABLAP L- 16637/2019	S.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Seat No - 5)
222	1390/2020	07.01.2020	ABLAP L- 17143/2019	A.K. RANA	C.O.	COURT NO. 2	Order Dtd. 2020-01-03			(Seat No - 5)
223	1391/2020	07.01.2020	CRLMP - 1438/2019	D.R. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2020-01-06			(Seat No - 5)
224	1392/2020	07.01.2020	CRLMP - 607/2019	J.P. KAR	C.O.	COURT NO. 17	Order Dtd. 2020-01-06			(Seat No - 5)
225	1393/2020	07.01.2020	CRLMP - 1744/2019	G.C. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 5)
226	1394/2020	07.01.2020	CRLMP - 1752/2019	N.N. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 5)
2	1395	07.01.	CRLMP	S.K.MOHANTY	C.O.	COUR	Order Dtd.			(S

27	/2020	2020	- 1781/ 2019		.	T NO. 3 OLD	2020-01-06			ea t No - 5)
228	1396 /2020	07.01. 2020	BLAPL - 6412/ 2019	S.K.PAL		GEN ERA L	Order Dtd. 2019-09-11			(S ea t No - 5)
229	1397 /2020	07.01. 2020	ARBP- 72/20 19	M. NAYAK		C.O .	CHIE F JUST ICE' S COUR T Order Dtd. 2020-01-03			(S ea t No - 5)
230	1398 /2020	07.01. 2020	CRLMP - 1757/ 2019	S.K. TRIPATHY		C.O .	COUR T NO. 3 OLD Order Dtd. 2020-01-06			(S ea t No - 5)
231	1399 /2020	07.01. 2020	ARBP- 84/20 19	J. PARIDA		C.O .	CHIE F JUST ICE' S COUR T Order Dtd. 2020-01-03			(S ea t No - 5)
232	1400 /2020	07.01. 2020	CRLMP - 1816/ 2019	B . BAHALI		C.O .	COUR T NO. 3 OLD Order Dtd. 2020-01-06			(S ea t No - 5)
233	1401 /2020	07.01. 2020	RVWPE T- 214/2 019	J. SAHOO		C.O .	CHIE F JUST ICE' S COUR T Order Dtd. 2019-12-20			(S ea t No - 5)
234	1402 /2020	07.01. 2020	CRLMP - 1818/ 2019	C. SETHY		C.O .	COUR T NO. 3 OLD Order Dtd. 2020-01-06			(S ea t No - 5)
235	1403 /2020	07.01. 2020	RVWPE T- 214/2	R. SAMAL		C.O .	CHIE F JUST Order Dtd. 2019-12-20			(S ea t

			019			ICE'S COURT				No-5)
236	1404/2020	07.01.2020	ITA-125/2004	B.M.PRIYADARSHINI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2016-12-23		CIVIL REVISION	(Seat No-5)
237	1405/2020	07.01.2020	CRLMP-1334/2019	J.J. PARIDA	C.O.	COURT NO.17	Order Dtd. 2020-01-06			(Seat No-5)
238	1406/2020	07.01.2020	WP(C)-6486/2018	BAGHAMBAR PATTANAIAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-06		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
239	1407/2020	07.01.2020	WP(C)-27138/2019	SUVENDU BARIK	C.O.	COURT NO.3	Order Dtd. 2020-01-06			(Seat No-105)
240	1408/2020	07.01.2020	WP(C)-11685/2015	S. K. SINGH	C.O.	COURT NO.3	Order Dtd. 2020-01-06			(Seat No-105)
241	1409/2020	07.01.2020	WP(C)-16617/2019	G. JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-06		WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
242	1410/2020	07.01.2020	WP(C)-28184/2019	S. ROUT	C.O.	COURT NO.2 OLD	Order Dtd. 2020-01-06			(Seat No-11



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2 4 3	1411 /202 0	07.01. 2020	WP (C) - 25839 /2019	M/S.NIRANJAN MAHARANA	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 11 5)
2 4 4	1412 /202 0	07.01. 2020	WP (C) - 27141 /2019	S. BARIK	C.O .	COUR T NO. 19	Order Dtd. 2020-01-06			(S ea t No - 11 5)
2 4 5	1413 /202 0	07.01. 2020	WP (C) - 20780 /2019	N. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2020-01-27	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 8)
2 4 6	1414 /202 0	07.01. 2020	WP (C) - 26428 /2019	R. C. ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-01-06			(S ea t No - 10 8)
2 4 7	1415 /202 0	07.01. 2020	WP (C) - 16966 /2019	HIMANSHU SEKHAR PAIKRAY	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 10 8)
2 4 8	1416 /202 0	07.01. 2020	WP (C) - 16968 /2019	HIMANSHU SEKHAR PAIKRAY	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 10 8)
2 4 9	1417 /202 0	07.01. 2020	WP (C) - 28279 /2019	M.R.ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 8)
2 5	1418 /202	07.01. 2020	WP (C) -	A.B. MALLICK	C.O .	COUR T	Order Dtd. 2020-01-06			(S ea

0	0		27624 /2019			NO. 3 OLD				t No - 10 8)
2 5 1	1419 /202 0	07.01. 2020	WP (C) - 28281 /2019	M.R.ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 8)
2 5 2	1420 /202 0	07.01. 2020	WP (C) - 26889 /2019	G.P.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 10 8)
2 5 3	1421 /202 0	07.01. 2020	WP (C) - 27562 /2019	M/S.GYANENDRA CHANDRA SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 8)
2 5 4	1422 /202 0	07.01. 2020	WP (C) - 24759 /2019	P.K. JENA	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06			(S ea t No - 10 8)
2 5 5	1423 /202 0	07.01. 2020	WP (C) - 28283 /2019	P.C. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 8)
2 5 6	1424 /202 0	07.01. 2020	WP (C) - 22127 /2019	P.K. RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 10 8)
2 5 7	1425 /202 0	07.01. 2020	WP (C) - 26399 /2019	A. K. MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 10



			/2019			3 OLD			No - 10 8)
2 6 6	1434 /202 0	07.01. 2020	WP (C) - 27524 /2019	H.K. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 10 8)
2 6 7	1435 /202 0	07.01. 2020	WP (C) - 26400 /2019	AMRESH MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-01-06		(S ea t No - 10 8)
2 6 8	1436 /202 0	07.01. 2020	WP (C) - 26345 /2019	S.B. MOHAPATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06		(S ea t No - 10 8)
2 6 9	1437 /202 0	07.01. 2020	WP (C) - 27691 /2019	R.C. ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 10 8)
2 7 0	1438 /202 0	07.01. 2020	WP (C) - 26690 /2019	C.K. BARIK	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06		(S ea t No - 10 8)
2 7 1	1439 /202 0	07.01. 2020	WP (C) - 27690 /2019	R.C. ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 10 8)
2 7 2	1440 /202 0	07.01. 2020	WP (C) - 26909 /2019	P.K. BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06		(S ea t No - 10 8)

273	1441/2020	07.01.2020	WP (C) - 27689/2019	R.C. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 108)
274	1442/2020	07.01.2020	WP (C) - 27435/2019	TOPHAN PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2020-01-06		WRIT BRANCH-4	(Seat No - 38)
275	1443/2020	07.01.2020	WP (C) - 27685/2019	R.K. BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 38)
276	1444/2020	07.01.2020	WP (C) - 27633/2019	J. KAMILA	C.O.	COURT NO. 8	Order Dtd. 2020-01-06			(Seat No - 38)
277	1445/2020	07.01.2020	WP (C) - 27402/2019	J. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 38)
278	1446/2020	07.01.2020	WP (C) - 26401/2019	AMRESH MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-01-06			(Seat No - 38)
279	1447/2020	07.01.2020	WP (C) - 27694/2019	P.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 38)
280	1448/2020	07.01.2020	WP (C) - 26402/2019	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-01-06			(Seat No - 38)



88	/2020	2020	- 26409 /2019		.	T NO. 19	2020-01-06			ea t No - 38 )
289	1457 /2020	07.01. 2020	WP (C) - 28011 /2019	P. CHULI	C.O.	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 38 )
290	1458 /2020	07.01. 2020	WP (C) - 28276 /2019	M. R. ROUTRAY	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 38 )
291	1459 /2020	07.01. 2020	CRLMP - 1815/ 2019	S.C. DAS	C.O.	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 38 )
292	1460 /2020	07.01. 2020	WP (C) - 28278 /2019	M. R. ROUTRAY	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 38 )
293	1461 /2020	07.01. 2020	WP (C) - 28375 /2019	I. PANDA	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 38 )
294	1462 /2020	07.01. 2020	CRLMP - 1814/ 2019	S.C. DAS	C.O.	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 38 )
295	1463 /2020	07.01. 2020	WP (C) - 28374 /2019	I. PANDA	C.O.	CHIE F JUST ICE' S	Order Dtd. 2020-01-03			(S ea t No - 38 )

						COURT				38)
296	1464/2020	07.01.2020	WP(C) - 27781/2019	P. K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 38)
297	1465/2020	07.01.2020	CRLMP - 283/2019	A.C. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-06			(Seat No - 38)
298	1466/2020	07.01.2020	WP(C) - 27780/2019	SAROJ KUMAR PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 38)
299	1467/2020	07.01.2020	WP(C) - 27773/2019	P. K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 38)
300	1468/2020	07.01.2020	BLAPL - 10484/2019	P.K.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 38)
301	1469/2020	07.01.2020	WP(C) - 27760/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 38)
302	1470/2020	07.01.2020	BLAPL - 10482/2019	BIKASH PARIJA	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 38)
303	1471/2020	07.01.2020	WP(C) -	C. SETHY	C.O.	CHIEF	Order Dtd. 2020-01-03			(Seat



3	0		27752 /2019			JUST ICE' S COUR T				t No - 38 )
3 0 4	1472 /202 0	07.01. 2020	BLAPL - 10481 /2019	D. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2020-01-16			(S ea t No - 38 )
3 0 5	1473 /202 0	07.01. 2020	WP (C) - 27696 /2019	P. K. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 38 )
3 0 6	1474 /202 0	07.01. 2020	WP (C) - 9687/ 2003	R.K. JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019-01-29	WRIT BRAN CH-3		(S ea t No - 33 )
3 0 7	1475 /202 0	07.01. 2020	BLAPL - 10479 /2019	S.K. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 33 )
3 0 8	1476 /202 0	07.01. 2020	WP (C) - 27790 /2019	BISWAJIT MOHAPATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 33 )
3 0 9	1477 /202 0	07.01. 2020	BLAPL - 10475 /2019	B.B. MALLICK	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 33 )
3 1 0	1478 /202 0	07.01. 2020	WP (C) - 28291 /2019	PRAKASH	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2020-01-03			(S ea t No - 33 )

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311	1479/2020	07.01.2020	WP(C) - 28289/2019	M. R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 33)
312	1480/2020	07.01.2020	WP(C) - 29311/2019	M/S.SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020-01-06			(Seat No - 33)
313	1481/2020	07.01.2020	WP(C) - 28287/2019	M. R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 33)
314	1482/2020	07.01.2020	BLAPL - 10463/2019	ARUNDHATI SAHU	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 33)
315	1483/2020	07.01.2020	WP(C) - 27568/2019	D. K. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 33)
316	1484/2020	07.01.2020	BLAPL - 10407/2019	H.K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(Seat No - 33)
317	1485/2020	07.01.2020	WP(C) - 27774/2019	M/S.SIBA PRASAD PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No - 33)
318	1486/2020	07.01.2020	WP(C) - 27645	R.C. MUDULI	C.O.	CHIEF JUST	Order Dtd. 2020-01-03			(Seat

			/2019			ICE'S COURT				No-33)
319	1487/2020	07.01.2020	WP (C) - 27653/2019	M/S. B.SAMANTARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-33)
320	1488/2020	07.01.2020	WP (C) - 27877/2019	H. K. BHOL	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No-33)
321	1489/2020	07.01.2020	WP (C) - 27660/2019	H.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-33)
322	1490/2020	07.01.2020	WP (C) - 29144/2019	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-06	WRIT BRANCH-7		(Seat No-18)
323	1491/2020	07.01.2020	WP (C) - 23153/2017	P.K.LENKA	GENERAL		Order Dtd. 2019-12-16			(Seat No-18)
324	1492/2020	07.01.2020	WP (C) - 27682/2019	R.K. BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No-18)
325	1493/2020	07.01.2020	WP (C) - 29148/2019	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-06	WRIT BRANCH-7		(Seat No-18)

3 2 6	1494 /202 0	07.01. 2020	WP (C) - 29141 /2019	P. N. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 18 )
3 2 7	1495 /202 0	07.01. 2020	WP (C) - 27403 /2019	J. PARIDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 2 8	1496 /202 0	07.01. 2020	WP (C) - 18013 /2019	BINOD KUMAR DAS	C.O .	COUR T NO. 1	Order Dtd. 2020-01-06			(S ea t No - 18 )
3 2 9	1497 /202 0	07.01. 2020	WP (C) - 27570 /2019	D.K. MAHALIK, ADV	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 3 0	1498 /202 0	07.01. 2020	WP (C) - 16850 /2019	B. N. SAHU	C.O .	COUR T NO. 1	Order Dtd. 2020-01-06			(S ea t No - 18 )
3 3 1	1499 /202 0	07.01. 2020	WP (C) - 27613 /2019	R.K. BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 3 2	1500 /202 0	07.01. 2020	WP (C) - 27618 /2019	M/S.A.PATTNAIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 3 3	1501 /202 0	07.01. 2020	WP (C) - 27634 /2019	T. SWAIN	C.O .	CHIE F JUST ICE'	Order Dtd. 2020-01-03			(S ea t No

						S COUR T				- 18 )
3 3 4	1502 /202 0	07.01. 2020	WP (C) - 27523 /2019	H.K. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 3 5	1503 /202 0	07.01. 2020	WP (C) - 27636 /2019	T. SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 3 6	1504 /202 0	07.01. 2020	WP (C) - 27520 /2019	H.K. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 3 7	1505 /202 0	07.01. 2020	WP (C) - 27423 /2019	C. SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 3 8	1506 /202 0	07.01. 2020	WP (C) - 27424 /2019	C. SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 3 9	1507 /202 0	07.01. 2020	WP (C) - 27521 /2019	H.K. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3 4 0	1508 /202 0	07.01. 2020	WP (C) - 28449 /2019	R.C. MUDULI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
3	1509	07.01.	WP (C)	M.K. RATH	C.O	CHIE	Order Dtd.			(S

41	/2020	2020	- 27518 /2019		.	F JUST ICE' S COUR T	2020-01-03			ea t No - 18 )
342	1510 /2020	07.01. 2020	WP (C) - 27404 /2019	J. PARIDA	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
343	1511 /2020	07.01. 2020	WP (C) - 27519 /2019	H.K. PANDA	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
344	1512 /2020	07.01. 2020	WP (C) - 27508 /2019	H.K. PANDA	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
345	1513 /2020	07.01. 2020	WP (C) - 27509 /2019	H.K. PANDA	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
346	1514 /2020	07.01. 2020	WP (C) - 27502 /2019	H.K. PANDA	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
347	1515 /2020	07.01. 2020	WP (C) - 27505 /2019	H.K. PANDA	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 18 )
348	1516 /2020	07.01. 2020	WP (C) - 27440 /2019	R.CH. ROUT	C.O. .	CHIE F JUST ICE' S	Order Dtd. 2020-01-03			(S ea t No - 18 )

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349	1517/2020	07.01.2020	WP (C) - 27472/2019	C.R. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 18)
350	1518/2020	07.01.2020	WP (C) - 28399/2019	L.D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 18)
351	1519/2020	07.01.2020	WP (C) - 28382/2019	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 18)
352	1520/2020	07.01.2020	WP (C) - 28381/2019	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 18)
353	1521/2020	07.01.2020	WP (C) - 28953/2019	A.K. JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 18)
354	1522/2020	07.01.2020	WP (C) - 28883/2019	M.K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 18)
355	1523/2020	07.01.2020	WP (C) - 28945/2019	M.K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 18)
35	1524/2020	07.01.2020	WP (C) -	R.R. DAS	C.O.	COURT	Order Dtd. 2020-01-06		WRIT BRAN	(Seat

6	0		28995 /2019			NO. 22		CH-5	t No - 22 )
3 5 7	1525 /202 0	07.01. 2020	WP (C) - 28948 /2019	A.K. JATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 22 )
3 5 8	1526 /202 0	07.01. 2020	WP (C) - 28401 /2019	MR.BHOJARAJ SETH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 22 )
3 5 9	1527 /202 0	07.01. 2020	WP (C) - 28400 /2019	L.D. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 22 )
3 6 0	1528 /202 0	07.01. 2020	WP (C) - 28402 /2019	MR.BHOJARAN SETH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 22 )
3 6 1	1529 /202 0	07.01. 2020	WP (C) - 28403 /2019	L.D. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 22 )
3 6 2	1530 /202 0	07.01. 2020	FA- 51/19 74	S. RATH	GEN ERA L		Order Dtd. 1985-08- 06Judgemen t Dtd. 1985-08- 06,		(S ea t No - 22 )
3 6 3	1531 /202 0	07.01. 2020	WP (C) - 28088 /2019	K.P. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06		(S ea t No - 22 )



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3 6 4	1532 /202 0	07.01. 2020	WP (C) - 28088 /2019	B. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )
3 6 5	1533 /202 0	07.01. 2020	WP (C) - 28096 /2019	K.P. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )
3 6 6	1534 /202 0	07.01. 2020	WP (C) - 28096 /2019	B. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )
3 6 7	1535 /202 0	07.01. 2020	WP (C) - 28084 /2019	K.P. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )
3 6 8	1536 /202 0	07.01. 2020	WP (C) - 28084 /2019	B. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )
3 6 9	1537 /202 0	07.01. 2020	FA- 124/1 977	S.PRADHAN	GEN ERA L		Order Dtd. 1992-12-14			(S ea t No - 22 )
3 7 0	1538 /202 0	07.01. 2020	WP (C) - 28094 /2019	J.J. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )
3 7 1	1539 /202 0	07.01. 2020	WP (C) - 29532	P.K. BEHERA	C.O .	COUR T NO.	Order Dtd. 2020-01-06		WRIT BRAN CH-3	(S ea t )

			/2019			22				No-13)
372	1540/2020	07.01.2020	SA-158/1998	P.C.MOHANTY	GENERAL		Order Dtd. 2001-03-26		SECOND APPEAL	(Seat No-2)
373	1541/2020	07.01.2020	WP (C) - 29429/2019	P.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		WRIT BRANCH-2	(Seat No-9)
374	1542/2020	07.01.2020	OJC-16011/2001	P.K.JENA	GENERAL		Order Dtd. 2018-08-28		WRIT BRANCH-4	(Seat No-37)
375	1543/2020	07.01.2020	WP (C) - 29204/2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No-37)
376	1544/2020	07.01.2020	OJC-14750/2001	P.K.JENA	GENERAL		Order Dtd. 2015-07-14		WRIT BRANCH-7	(Seat No-10)
377	1545/2020	07.01.2020	WP (C) - 29200/2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No-10)
378	1546/2020	07.01.2020	WP (C) - 230/2013	P.L.MISHRA	GENERAL		Order Dtd. 2016-02-05		WRIT BRANCH-1	(Seat No-3)
379	1547/2020	07.01.2020	WP (C) - 29201	BASUDEV BARIK	C.O.	COURT NO.	Order Dtd. 2020-01-06			(Seat

			/2019			22				No-3)
380	1548/2020	07.01.2020	BLAPL - 4013/2019	P.C.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-07-31			(Seat No-3)
381	1549/2020	07.01.2020	WP (C) - 29198/2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No-3)
382	1550/2020	07.01.2020	WP (C) - 29196/2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No-3)
383	1551/2020	07.01.2020	WP (C) - 29078/2019	J.P. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		WRIT BRANCH-6	(Seat No-16)
384	1552/2020	07.01.2020	WP (C) - 29084/2019	P.L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		WRIT BRANCH-6	(Seat No-16)
385	1553/2020	07.01.2020	WP (C) - 28273/2019	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No-16)
386	1554/2020	07.01.2020	WP (C) - 28284/2019	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No-16)
387	1555/2020	07.01.2020	WP (C) - 28105/2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		WRIT BRANCH-4	(Seat No)

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3 8 8	1556 /202 0	07.01. 2020	CRLA- 757/2 019	R. K. MALLICK	C.O .	COUR T NO. 9	Order Dtd. 2019-12-18			(S ea t No - 19 )
3 8 9	1557 /202 0	07.01. 2020	WP (C) - 28302 /2019	B. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-7	(S ea t No - 15 )
3 9 0	1558 /202 0	07.01. 2020	WP (C) - 28106 /2019	N.K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 15 )
3 9 1	1559 /202 0	07.01. 2020	WP (C) - 28046 /2019	M.R. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 15 )
3 9 2	1560 /202 0	07.01. 2020	WP (C) - 28062 /2019	H.K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06		WRIT BRAN CH-3	(S ea t No - 11 )
3 9 3	1561 /202 0	07.01. 2020	WP (C) - 28306 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-7	(S ea t No - 15 )
3 9 4	1562 /202 0	07.01. 2020	WP (C) - 26928 /2019	MANASI MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 15 )
3	1563	07.01.	WP (C)	K.K. JENA	C.O	COUR	Order Dtd.			(S

95	/2020	2020	-7888/2017		.	T NO. 8	2020-01-06			eat No - 15 )
396	1564/2020	07.01.2020	WP (C) - 21350/2018	P.K.LENKA	GEN ERA L		Entire Order		WRIT BRAN CH-5	(S ea t No - 22 )
397	1565/2020	07.01.2020	WP (C) - 25752/2019	P.K.LENKA	GEN ERA L		Order Dtd. 2019-12-13			(S ea t No - 22 )
398	1566/2020	07.01.2020	WP (C) - 3935/2019	P.K.LENKA	GEN ERA L		Entire Order		WRIT BRAN CH-7	(S ea t No - 10 )
399	1567/2020	07.01.2020	WP (C) - 28308/2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-7	(S ea t No - 15 )
400	1568/2020	07.01.2020	WP (C) - 28312/2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-7	(S ea t No - 15 )
401	1569/2020	07.01.2020	WP (C) - 28317/2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-7	(S ea t No - 15 )
402	1570/2020	07.01.2020	WP (C) - 28320/2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-7	(S ea t No - 15 )

										15)
403	1571/2020	07.01.2020	WP (C) - 28328/2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02			(Seat No - 15)
404	1572/2020	07.01.2020	WP (C) - 28331/2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRANCH-7	(Seat No - 15)
405	1573/2020	07.01.2020	WP (C) - 28334/2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRANCH-7	(Seat No - 15)
406	1574/2020	07.01.2020	WP (C) - 28336/2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRANCH-7	(Seat No - 15)
407	1575/2020	07.01.2020	WP (C) - 28338/2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRANCH-7	(Seat No - 15)
408	1576/2020	07.01.2020	WP (C) - 28341/2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRANCH-7	(Seat No - 15)
409	1577/2020	07.01.2020	WP (C) - 28344/2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRANCH-7	(Seat No - 15)
41	1578/2020	07.01.2020	WP (C) -	A. MOHANTY	C.O.	COURT	Order Dtd. 2020-01-02			(Sea

0	0		28207 /2019			NO. 3 OLD				t No - 15 )
4 1 1	1579 /202 0	07.01. 2020	WP (C) - 28191 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-4	(S ea t No - 19 )
4 1 2	1580 /202 0	07.01. 2020	WP (C) - 28194 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-4	(S ea t No - 19 )
4 1 3	1581 /202 0	07.01. 2020	WP (C) - 28197 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-4	(S ea t No - 19 )
4 1 4	1582 /202 0	07.01. 2020	WP (C) - 28199 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-4	(S ea t No - 19 )
4 1 5	1583 /202 0	07.01. 2020	WP (C) - 28202 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-02		WRIT BRAN CH-5	(S ea t No - 20 )
4 1 6	1584 /202 0	07.01. 2020	WP (C) - 28242 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 1 7	1585 /202 0	07.01. 2020	WP (C) - 28211 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )

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4 1 8	1586 /202 0	07.01. 2020	WP (C) - 27220 /2019	BASUDEV BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 1 9	1587 /202 0	07.01. 2020	WP (C) - 28214 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 2 0	1588 /202 0	07.01. 2020	WP (C) - 29327 /2019	M R ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 2 1	1589 /202 0	07.01. 2020	WP (C) - 26716 /2019	N PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 2 2	1590 /202 0	07.01. 2020	WP (C) - 28268 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 2 3	1591 /202 0	07.01. 2020	WP (C) - 26718 /2019	N PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 2 4	1592 /202 0	07.01. 2020	WP (C) - 28205 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 2 5	1593 /202 0	07.01. 2020	WP (C) - 26715	N PANDA	C.O .	COUR T NO.	Order Dtd. 2020-01-06			(S ea t



			/2019			22				No - 20)
4 2 6	1594 /202 0	07.01. 2020	WP (C) - 28277 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 2 7	1595 /202 0	07.01. 2020	WP (C) - 24808 /2019	PRATAP KU BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 2 8	1596 /202 0	07.01. 2020	WP (C) - 28272 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 2 9	1597 /202 0	07.01. 2020	WP (C) - 22881 /2019	P L MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06	WRIT BRAN CH-7		(S ea t No - 5)
4 3 0	1598 /202 0	07.01. 2020	WP (C) - 28201 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 5)
4 3 1	1599 /202 0	07.01. 2020	WP (C) - 27242 /2019	L.D. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-01-06			(S ea t No - 5)
4 3 2	1600 /202 0	07.01. 2020	WP (C) - 28244 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03	WRIT BRAN CH-5		(S ea t No - 20 )
4 3 3	1601 /202 0	07.01. 2020	WP (C) - 25807	N K ROUT	C.O .	COUR T NO.	Order Dtd. 2020-01-06			(S ea t

			/2017			8				No - 20 )
4 3 4	1602 /202 0	07.01. 2020	WP (C) - 28300 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03		WRIT BRAN CH-5	(S ea t No - 20 )
4 3 5	1603 /202 0	07.01. 2020	WP (C) - 28282 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 3 6	1604 /202 0	07.01. 2020	WP (C) - 28248 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 3 7	1605 /202 0	07.01. 2020	WP (C) - 28286 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 3 8	1606 /202 0	07.01. 2020	WP (C) - 28290 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 3 9	1607 /202 0	07.01. 2020	WP (C) - 28253 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )
4 4 0	1608 /202 0	07.01. 2020	WP (C) - 28256 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03			(S ea t No - 20 )

4 4 1	1609 /202 0	07.01. 2020	WP (C) - 28298 /2019	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-03		WRIT BRAN CH-5	(S ea t No - 20 )
4 4 2	1610 /202 0	07.01. 2020	WP (C) - 26742 /2019	N PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 4 3	1611 /202 0	07.01. 2020	WP (C) - 27247 /2019	P K BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 4 4	1612 /202 0	07.01. 2020	WP (C) - 27627 /2019	CHINTU SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 4 5	1613 /202 0	07.01. 2020	WP (C) - 27931 /2019	J KAMILA	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 4 6	1614 /202 0	07.01. 2020	WP (C) - 27929 /2019	P K JENA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 4 7	1615 /202 0	07.01. 2020	WP (C) - 27953 /2019	P K JENA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 4 8	1616 /202 0	07.01. 2020	WP (C) - 28961 /2019	R C MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06		WRIT BRAN CH-5	(S ea t No - 20 )

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4 4 9	1617 /202 0	07.01. 2020	WP (C) - 28960 /2019	R C MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06		WRIT BRAN CH-5	(S ea t No - 22 )	
4 5 0	1618 /202 0	07.01. 2020	WP (C) - 28954 /2019	M K RATH	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06		WRIT BRAN CH-5	(S ea t No - 22 )	
4 5 1	1619 /202 0	07.01. 2020	WP (C) - 28885 /2019	P K MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )	
4 5 2	1620 /202 0	07.01. 2020	WP (C) - 28889 /2019	P K MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )	
4 5 3	1621 /202 0	07.01. 2020	WP (C) - 28142 /2019	P K MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )	
4 5 4	1622 /202 0	07.01. 2020	WP (C) - 27207 /2019	D SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )	
4 5 5	1623 /202 0	07.01. 2020	WP (C) - 27207 /2019	DHRUBA CHARAN DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )	
4	1624	07.01.	WP (C)	P K MALLICK	C.O	COUR	Order Dtd.			(S	

5 6	/202 0	2020	- 28140 /2019		.	T NO. 22	2020-01-06			ea t No - 22 )
4 5 7	1625 /202 0	07.01. 2020	WP (C) - 28980 /2019	R C MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-16		WRIT BRAN CH-5	(S ea t No - 22 )
4 5 8	1626 /202 0	07.01. 2020	WP (C) - 580/2 016	P K DASH	GEN ERA L		Order Dtd. 2018-04-09			(S ea t No - 22 )
4 5 9	1627 /202 0	07.01. 2020	WP (C) - 28097 /2019	K P BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )
4 6 0	1628 /202 0	07.01. 2020	WP (C) - 28097 /2019	B ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )
4 6 1	1629 /202 0	07.01. 2020	WP (C) - 28093 /2019	D SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06		WRIT BRAN CH-3	(S ea t No - 11 )
4 6 2	1630 /202 0	07.01. 2020	WP (C) - 28093 /2019	B ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06		WRIT BRAN CH-3	(S ea t No - 11 )
4 6 3	1631 /202 0	07.01. 2020	WP (C) - 1280/ 2006	B K PATI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 22 )

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464	1632/2020	07.01.2020	CMP-470/2018	P.K. LENKA	GENERAL		Entire Order		WRIT BRANCH-1	(Seat No-4)
465	1633/2020	07.01.2020	WP (C) - 12064/2007	S.K.PARIDA	GENERAL		Order Dtd. 2014-05-09		WRIT BRANCH-2	(Seat No-9)
466	1634/2020	07.01.2020	WP (C) - 24729/2019	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No-9)
467	1635/2020	07.01.2020	ABLAP L-18469/2019	A. KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-02			(Seat No-9)
468	1636/2020	07.01.2020	WP (C) - 6084/2004	B.M.BHUYAN	GENERAL		Order Dtd. 2019-03-01		WRIT BRANCH-6	(Seat No-26)
469	1637/2020	07.01.2020	WP (C) - 26375/2019	B. M. BHUYAN	C.O.	COURT NO. 7	Order Dtd. 2020-01-06		WRIT BRANCH-8	(Seat No-41)
470	1638/2020	07.01.2020	WP (C) - 28258/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-06		WRIT BRANCH-5	(Seat No-20)
471	1639/2020	07.01.2020	WP (C) - 16845/2019	S.MARTHA	GENERAL		Order Dtd. 2019-09-17			(Seat No-20)

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4 7 2	1640 /202 0	07.01. 2020	WP (C) - 29557 /2019	S. K. SINGH	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 7 3	1641 /202 0	07.01. 2020	WP (C) - 28208 /2019	P. K. MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 7 4	1642 /202 0	07.01. 2020	WP (C) - 28963 /2019	S. K. SINGH	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 7 5	1643 /202 0	07.01. 2020	WP (C) - 28799 /2019	SIBA PRASAD SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 7 6	1644 /202 0	07.01. 2020	WP (C) - 28068 /2019	N. B. SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 7 7	1645 /202 0	07.01. 2020	WP (C) - 27949 /2019	DIPTENDU SUNDAR RAY	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 7 8	1646 /202 0	07.01. 2020	WP (C) - 27609 /2019	M/S.S.K.PADHI	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 7 9	1647 /202 0	07.01. 2020	WP (C) - 27606	M/S.S.K.PADHI	C.O .	COUR T NO.	Order Dtd. 2020-01-06			(S ea t

			/2019			7				No - 20 )
4 8 0	1648 /202 0	07.01. 2020	WP (C) - 10544 /2019	M.K.RANA	GEN ERA L		Order Dtd. 2020-01-03			(S ea t No - 20 )
4 8 1	1649 /202 0	07.01. 2020	WP (C) - 27482 /2019	M. D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 20 )
4 8 2	1650 /202 0	07.01. 2020	WP (C) - 11627 /2014	T.BAG	GEN ERA L		Order Dtd. 2014-12-09	WRIT BRAN CH-8		(S ea t No - 40 )
4 8 3	1651 /202 0	07.01. 2020	WP (C) - 27479 /2019	M. D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 40 )
4 8 4	1652 /202 0	07.01. 2020	WP (C) - 27477 /2019	M. D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 40 )
4 8 5	1653 /202 0	07.01. 2020	WP (C) - 19399 /2019	J.P.KAR	GEN ERA L		Order Dtd. 2019-10-18			(S ea t No - 40 )
4 8 6	1654 /202 0	07.01. 2020	WP (C) - 27214 /2019	S. R. PATTNAIK	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 40 )



4 8 7	1655 /202 0	07.01. 2020	WP (C) - 6191/ 2013	J.P.KAR	GEN ERA L		Order Dtd. 2019-11-05			(S ea t No - 40 )
4 8 8	1656 /202 0	07.01. 2020	WP (C) - 16000 /2016	J.P.KAR	GEN ERA L		Order Dtd. 2019-11-25			(S ea t No - 40 )
4 8 9	1657 /202 0	07.01. 2020	WP (C) - 28070 /2019	A.K.SWAIN	GEN ERA L		Order Dtd. 2020-01-03			(S ea t No - 40 )
4 9 0	1658 /202 0	07.01. 2020	WP (C) - 18716 /2019	P.R.MISHRA	GEN ERA L		Order Dtd. 2019-11-28	WRIT BRAN CH-6		(S ea t No - 35 )
4 9 1	1659 /202 0	07.01. 2020	WP (C) - 1340/ 2013	J.C.BARAL	GEN ERA L		Order Dtd. 2019-12-19			(S ea t No - 35 )
4 9 2	1660 /202 0	07.01. 2020	WP (C) - 16917 /2017	R.K.DEHURY	GEN ERA L		Order Dtd. 2019-07-23			(S ea t No - 35 )
4 9 3	1661 /202 0	07.01. 2020	WP (C) - 23833 /2019	R.K.DEHURY	GEN ERA L		Order Dtd. 2019-12-24			(S ea t No - 35 )
4 9 4	1662 /202 0	07.01. 2020	WP (C) - 25101 /2019	R.K.DEHURY	GEN ERA L		Order Dtd. 2019-12-12			(S ea t No )



3	0		444/2015		L						t No - 2)
504	1672/2020	07.01.2020	CMP-1678/2014	P.K.ROUT	GENERAL		Order Dtd. 2017-04-26		WRIT BRANCH-6		(Seat No - 25)
505	1673/2020	07.01.2020	OJC-7484/1997	MOTILAL MISHRA	GENERAL		Order Dtd. 1997-06-04		WRIT BRANCH-2		(Seat No - 6)
506	1674/2020	07.01.2020	OJC-2461/2002	K.C.PANDA	GENERAL		Order Dtd. 2019-12-02				(Seat No - 6)
507	1675/2020	07.01.2020	CRLMP - 1402/2018	A.PATTNAIK	C.O.	DR (J)	Order Dtd. 2020-01-03				(Seat No - 6)
508	1676/2020	07.01.2020	CRLMP - 1761/2019	S.BARIK	GENERAL		Order Dtd. 2019-12-24				(Seat No - 6)
509	1677/2020	07.01.2020	ABLAP L-16444/2019	K.P.MUDULI	GENERAL		Order Dtd. 2019-12-10				(Seat No - 6)
510	1678/2020	07.01.2020	ABLAP L-15900/2019	S.BISWAL	GENERAL		Order Dtd. 2019-12-11				(Seat No - 6)
511	1679/2020	07.01.2020	BLAPL - 9074/2019	P.K.MOHANTY	GENERAL		Order Dtd. 2019-12-18				(Seat No - 6)

512	1680/2020	07.01.2020	BLAPL - 5746/2019	G. JAYASINGH	GENERAL		Order Dtd. 2019-12-16			(Seat No - 6)
513	1681/2020	07.01.2020	BLAPL - 5286/2019	G. JAYASINGH	GENERAL		Order Dtd. 2019-08-07			(Seat No - 6)
514	1682/2020	07.01.2020	OJC-6317/2000	R.K.ROUT	GENERAL		Order Dtd. 2018-04-05	WRIT BRANCH-1		(Seat No - 2)
515	1683/2020	07.01.2020	WP (C) - 8824/2004	B.K.DAS	GENERAL		Order Dtd. 2015-03-03	WRIT BRANCH-3		(Seat No - 33)
516	1684/2020	07.01.2020	WP (C) - 28797/2019	PRASANTA KU.DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-06			(Seat No - 33)
517	1685/2020	07.01.2020	WP (C) - 20706/2018	G.C.SWAIN	GENERAL		Order Dtd. 2018-12-14	WRIT BRANCH-8		(Seat No - 40)
518	1686/2020	07.01.2020	CRLREV-295/2002	M.BASANTARAY	GENERAL		Order Dtd. 2008-04-04	CRIMINAL REVISION		(Seat No - 3)
519	1687/2020	07.01.2020	WP (C) - 13424/2018	A.BISWAL	GENERAL		Order Dtd. 2020-01-03			(Seat No - 3)
52	1688/2020	07.01.2020	BLAPL -	G. JAYASINGH	GENERAL		Order Dtd. 2019-08-07			(Sea

0	0		5330/ 2019		L						t No - 3)
5 2 1	1689 /202 0	07.01. 2020	BLAPL - 11371 /2014	R.N.DASH	GEN ERA L		Order Dtd. 2014-09-04		CRIM INAL MISC -1	(S ea t No - 2)	
5 2 2	1690 /202 0	07.01. 2020	BLAPL - 11415 /2014	R.N.DASH	GEN ERA L		Order Dtd. 2014-09-04		CRIM INAL MISC -3	(S ea t No - 3)	
5 2 3	1691 /202 0	07.01. 2020	CRLMC - 1048/ 2018	P.K.JENA	GEN ERA L		Entire Order		CRIM INAL MISC -1	(S ea t No - 5)	
5 2 4	1692 /202 0	07.01. 2020	CRLMC - 255/2 019	A.DAS	C.O . . NO. 1	COUR	Order Dtd. 2019-12-24			(S ea t No - 5)	
5 2 5	1693 /202 0	07.01. 2020	CRLMC - 1785/ 2019	SPANDAN MOHANTY	GEN ERA L		Order Dtd. 2020-01-06			(S ea t No - 5)	
5 2 6	1694 /202 0	07.01. 2020	CRLRE V- 626/2 003	G.JAYASINGH	GEN ERA L		Order Dtd. 2011-10-18		CRIM INAL REVI SION	(S ea t No - 3)	
5 2 7	1695 /202 0	07.01. 2020	CRLRE V- 329/2 019	S.K.PARIDA	GEN ERA L		Order Dtd. 2019-09-19			(S ea t No - 3)	
5 2 8	1696 /202 0	07.01. 2020	CONTC - 1478/ 2018	P.K.BEHERA	GEN ERA L		Order Dtd. 2019-12-20			(S ea t No - 3)	
5	1697	07.01.	MATA-	M.K.BARIK	GEN		Order Dtd.			(S	

29	/2020	2020	28/2014		ERALL		2019-11-29			eat No - 3)
530	1698/2020	07.01.2020	WA-664/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-03			(Seat No - 3)
531	1699/2020	07.01.2020	WA-681/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-03			(Seat No - 3)
532	1700/2020	07.01.2020	WP (C) - 23912/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-02			(Seat No - 3)
533	1701/2020	07.01.2020	WP (C) - 12475/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-03		WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)
534	1702/2020	07.01.2020	WP (C) - 10996/2019	M.K.RANA	GENERAL		Order Dtd. 2019-08-22			(Seat No - 105)
535	1703/2020	07.01.2020	WP (C) - 3459/2010	M.K.RANA	GENERAL		Order Dtd. 2020-01-03			(Seat No - 105)
536	1704/2020	07.01.2020	FA-298/1982	H.S.DEO	GENERAL		Order Dtd. 2018-11-13		FIRST APPELLAL	(Seat No - 8)
53	1705/2020	07.01.2020	MATA-13/20	B.R.MOHANTY	GENERAL		Order Dtd. 2019-04-25		FIRST	(Seat

7	0		18		L				APPE AL	t No - 3)
5 3 8	1706 /202 0	07.01. 2020	CMP- 412/2 014	G.JAYASINGH	GEN ERA L		Order Dtd. 2016-04-08		WRIT BRAN CH-6	(S ea t No - 35 )
5 3 9	1707 /202 0	07.01. 2020	WP (C) - 196/2 020	B.K.PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-07			(S ea t No - 35 )
5 4 0	1708 /202 0	07.01. 2020	WP (C) - 27405 /2019	P.K.DASH	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 35 )
5 4 1	1709 /202 0	07.01. 2020	WP (C) - 26736 /2019	T.K.BISWAL	GEN ERA L		Order Dtd. 2020-01-02			(S ea t No - 35 )
5 4 2	1710 /202 0	07.01. 2020	ABLAP L- 19109 /2019	P. K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2020-01-07			(S ea t No - 35 )
5 4 3	1711 /202 0	07.01. 2020	ABLAP L- 18544 /2019	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 35 )

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